

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 259**  
TO BE ANSWERED ON 19.07.2016

**Animal-Man Conflict**

259. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has conducted any study on animal-man conflicts in various parts of the country;
- (b) if so, the details and outcome thereof, State-wise;
- (c) whether the Government proposes to formulate any National Policy to control and prevent such conflicts in the country; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a)& (b) Central Government and State Governments undertake studies on various aspects of human- wildlife conflict; one among them is the study conducted by Wildlife Institute of India on 'Management of Blue Bull (*Boselaphus tragocamelus*) in Human and Agriculture Dominated Landscape: Challenges and Options for Mitigation'. Following conclusions have been made:
  - i. A designated team drawn from Agriculture, Revenue and Forest Department should be empowered, trained and equipped for killing the problem animals as per the order issued by the state governments under Wild Life (Protection) Act, 1972.
  - ii. Option of fertility control in selected areas .
  - iii. Removal of part of population to suitable alternative habitat with predator control.
- (c)& (d) Based on various studies, workshops and meeting, Ministry has issued various advisories in the context of human-wildlife conflict and priority actions for management of Human Wildlife Conflict on 24<sup>th</sup> December, 2014 and 1<sup>st</sup> June, 2015 respectively.

The National Wildlife Action Plan(2002-2016) has given emphasis to formulate schemes for conflict management, specially prevention and control of crop/property damage and injury to or loss of human life. There are ongoing centrally sponsored schemes under which financial assistance is provided to State Governments for ex-gratia compensation, augmentation of fodder and water, fencing etc.

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